

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 15th NOVEMBER, 2023, 10:30 A.M.

CP (IB) No. 133/CTB/2019, RST (IBC) No. 4/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Imperial Refractories -Vs- Shrikrupalu Steels Pvt. Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Baibaswata Panigrahi, Advocate

Mr. Subham Sharma, Advocate

Mr. Ajay Kr. Agarwal, IRP

For Respondent (s)

ORDER

RST (IBC) No. 4/CB/2023

Ld. counsel Mr. Subham Sharma appeared for the applicant. Heard the submissions. Reserved for order. Petitioner is permitted to file written submission, if any, within three working days.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)